

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD –
Nomination of all Judicial officers i.e. District Judges, Senior Civil Judges and Junior Civil Judges **working in twin cities and Headquarters of Rangareddy District** to participate in the Judicial Colloquium on "Human Trafficking" on 22.03.2014 at Dr. Marri Chenna Reddy Human Resource Development Institute, Road No.25, Jubilee Hills, Hyderabad – **ORDERS – ISSUED.**

REF: Lr. ROC. No.182/2014/APJA/ dated 06.03.2014 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO.2190/2014-B.SPL. DATED: 14.03.2014

The High Court is pleased to pass the following Order:

All the Judicial Officers i.e. District Judges, Senior Civil Judges and Junior Civil Judges working in twin cities of Hyderabad & Secunderabad and Headquarters of Rangareddy District are hereby nominated to participate in the Judicial Colloquium on "Human Trafficking" on 22.03.2014 at Dr. Marri Chenna Reddy Human Resource Development Institute, Road No.25, Jubilee Hills, Hyderabad (except one or two officers as identified by the Chief Judge, City Civil Court, Metropolitan Sessions Judge, Chief Judge, City Small Causes Court, Hyderabad and Prl. District and Sessions Judge, Rangareddy District for attending urgent Judicial matters, if necessary).

The nominated Officers shall report by 8.00 a.m. on 22.03.2014 (Saturday) at the venue.

The Chief Judge, City Civil Court, Hyderabad, Metropolitan Sessions Judge, Hyderabad and Chief Judge, City Small Causes Court, Hyderabad are directed to communicate the same to all the Judicial Officers working in their unit and the Prl. District and Sessions Judge, Rangareddy District is directed to communicate the same to the Judicial Officers working in the Headquarters of Rangareddy District.


REGISTRAR (VIGILANCE)

To

1. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
2. The Registrar General, High Court of A.P., Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The Director, Dr. Marri Chenna Reddy Human Resource Development Institute of Andhra Pradesh, Hyderabad
8. The Pay and Accounts Officer, Hyderabad.
9. **The Section Officers:** Special Officers Section, Computers Section, E-Section, O.P.Cell, Work Review Cell, D-Budget Section, B-Section, Accounts Section, High Court of Andhra Pradesh, Hyderabad.
Spare.